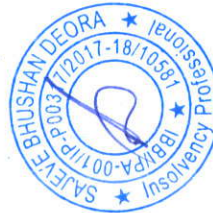


Re-constitution of SCC as per last proviso to Regulation 31A and voting share of SCC Members as per Regulation 31A(2) of IBBI (Liquidation Process) Regulations, 2016													
Name of the Corporate Debtor: Noslar International Limited, In Liquidation; Date of Commencement of Liquidation: 28-02-2020; List of Stakeholders as on 14.10.2022													
Sl. No.	Category of stakeholders	Summary of claims received		Summary of claims admitted		% share in total amount of claims admitted of all categories	Summary of claims admitted (Excluding promoter shareholders for voting purpose)	% share in total amount of claims admitted of all categories (Excluding promoter shareholders for voting purpose)	Amount of Contingent claims	Amount of claims rejected	Amount of claims under verification	Details in Annexures	(Amount in Rs.) Remark, if any
		No. of claims	Amount	No. of claims	Amount								
1	Secured financial creditors	4	387,685,143	4	386,138,996	79.20%	386,138,996	85.79%	-	1,546,146	-	1	
2	Unsecured financial creditors	-	-	-	-	-	-	-	-	-	-	2	
3	Operational creditors (Workmen)	157	9,882,920	157	9,468,225	1.94%	9,468,225	2.10%	-	414,695	-	3	
4	Operational creditors (Employees)	191	12,443,460	191	8,794,185	1.80%	8,794,185	1.95%	-	3,298,633	-	4	
5	Operational creditors (Government Dues)	4	70,813,824	4	7,682,800	1.58%	7,682,800	1.71%	-	39,605,399	23,525,625	5	
6	Operational creditors (other than Workmen, Employees and Government Dues)	41	22,247,369	41	17,913,523	3.67%	17,913,523	3.98%	-	4,333,846	-	6	
7	Other stakeholders, if any (other than financial creditors and operational creditors)	11	58,409,108	11	57,566,747	11.81%	57,566,747	4.47%	-	-	842,361	7	
Total		408	561,481,824	408	487,564,477	100.00%	450,107,277	100.00%	-	49,198,719	24,367,986		



Annexure-I

List of secured financial creditors

Name of the Corporate Debtor: Noshar International Limited. In Liquidation; Date of Commencement of Liquidation: 28-02-2020; List of Stakeholders as on 14.10.2022

Sl. No.	Name of Creditor	Identification No.	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Whether security interest relinquished? (Yes/No)	Details of Security Interest	Amount covered by guarantee	% share in total amount of claim admitted of Secured FCs	% share in total amount of claims admitted of all categories	Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim rejected	Amount of claim under verification	(Amount in Rs.) Remarks, if any
1	Axis Bank Ltd.	L65110CJ1993PLC020769	17.06.2020	201,366,268	201,216,268	Secured	201,216,268	Yes	Refer Note - A below	-	52.11%	41.27%	-	-	150,000	-	
2	Punjab Bank	National	25.06.2020	123,711,304	122,345,480	Secured	122,345,480	Yes	Refer Note - B below	-	31.68%	25.09%	-	-	1,365,824	-	
3	Madhya Pradesh Financial Corporation Ltd.		10.06.2020	62,299,297	62,299,297	Secured	62,299,297	Yes	Refer Note - C below	-	16.13%	12.78%	-	-	-	-	
4	HDFC Bank Limited		28.01.2021	308,273	277,951	Secured	277,951	Yes	Refer Note - D below	-	0.07%	0.06%	-	-	30,322	-	
	Total			387,685,143	386,138,996		386,138,996				100.00%	79.20%			1,546,146		

Note - A: Security interest held by Axis Bank Ltd.: 1.) Leasehold piece of land at Plot No. 2 together with shed and building constructed thereon situated at Mandideep, Tehsil Goharganj, District Raigarh, Madhya Pradesh; 2.) Primary: First pari passu charge on entire current assets comprising of stocks and book debts of the Company, both present and future; and 3.) Collateral: First pari passu charge on entire immovable/movable fixed assets of the CD (present and future) including factory/land and building at Plot No. 2 New Industrial Area, Mandideep, District Raigarh, Madhya Pradesh (except vehicles financed by other lenders).

Note - B: Security interest held by Punjab National Bank: 1.) Primary: Stock and Book Debts; and 2.) 2nd Pari Passu charge on leasehold land and building at Plot No. 2 New Industrial Area, Mandideep, Tehsil Goharganj, District Raigarh, Madhya Pradesh.

Note - C: Security interest held by Madhya Pradesh Financial Corporation: 1.) Leasehold land at Plot No. 2, New Industrial Area, Mandideep, Tehsil Goharganj, District Raigarh, Madhya Pradesh admeasuring 45,561.60 Sq. mtr. along with building constructed and Plant & Machinery installed thereon.

Note - D: Security interest held by HDFC Bank Ltd.: Hypothecation on Mahindra Bolero Max Mini Truck, Vehicle no. MP 04 GB 1156.

Note (E): There are no claims of Secured Financial Creditors of the CD of CIRP period to be added to the list of claims during Liquidation period.

